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Title: Alleged violation of Labour Laws and denying of Trade Union rights to the employees of Industrial Development Bank of India.

SHRI BASU DEB ACHARIA (BANKURA): Sir, the IDBI Act was repealed in 2001. An assurance was given that the service conditions, pay scale of the employees of the IDBI will not be changed. After converting a development bank into a commercial bank, they will continue to enjoy the same facilities. ...(*Interruptions*)

MR. SPEAKER: Those Members, who are patiently waiting and are not creating trouble, will get a chance to speak.

...(*Interruptions*)

SHRI BASU DEB ACHARIA : After the solemn assurance given by the then Finance Minister that the service conditions would not be changed, the IDBI management has taken a decision not to give parity of wages to the IDBI employees with the employees of RBI. Before it was converted into a commercial bank, the employees used to enjoy the similar facilities as that of the employees of the RBI. Today, they are deprived of their democratic right, the right to form the trade union. They are being asked not to form Association. It is an attack on their democratic right. After converting it into a commercial bank, the management of the IDBI are attacking on their trade union right, the right to form Association, the right to bargain. All these rights are being taken away from them. I urge upon the Government that the assurance which was given on the floor of the House should be...(*Interruptions*)

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श्री मोहन र्वले (मुम्बई दक्षिण-मध्य) : अध्यक्ष महोदय, मैं भी अपने को इनके साथ एसोसिएट करता हूँ।<sup>1</sup> (व्यवधान)

अध्यक्ष महोदय : पहले माननीय सदस्य को समाप्त करने दीजिए, उसके बाद एसोसिएट कीजिए।

...(व्यवधान)

SHRI BASU DEB ACHARIA : The salaries of the employees of the IDBI should be at par with the employees of RBI.

MR. SPEAKER: Your views are very well known on this and you have rightly taken up this issue.

श्री मोहन र्वले : अध्यक्ष महोदय, मैं भी अपने को इनके साथ एसोसिएट करता हूँ।

MR. SPEAKER: If you interrupt in between by rising to associate yourself with the issue raised, the issue is not being properly presented before the House.

Yes, your name will be associated.